

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-1943/2016  
MA-1898/2016**

**New Delhi this the 11<sup>th</sup> day of May, 2017.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Asha Devi (Aged about 41 years),  
D/o Sh. Subhash Chander,  
R/o A-4, Harsh Apartments, MCD School Road,  
Peeragarhi, Paschim Vihar, New Delhi,  
Designation-TGT (English) ... Applicant  
(through Sh. S.N. Sharma)

Versus

1. GNCTD,  
Through its Chief Secretary/Secretary,  
IP Estate,  
GNCTD, New Delhi
2. Chairman,  
DSSSB,  
FC-18, Institutional Area,  
Karkardooma, Delhi. ... Respondents

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

Learned counsel for the applicant on instructions has submitted that the respondents are in the process of granting the applicant the relief claimed for in this OA. Accordingly, the applicant wishes to withdraw the OA.

2. Accordingly, this OA is dismissed as withdrawn. MA accordingly stands disposed of.

**(Raj Vir Sharma)  
Member (J)**

/ns/

**(Shekhar Agarwal)  
Member (A)**